

(49)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 840/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: M/s. Abhilasha Tex-Chem Limited.

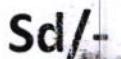
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	<i>Kannan</i>	<i>Abhilasha</i>	<i>Shrawat</i>

ORDER

CSP 840/230-232/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on 1.1.2018.

 Sd/-

V. NALLASENAPATHY  
Member(Technical)

 Sd/-

M. K. SHRAWAT  
Member (Judicial)